

एक-एक व्यक्ति के सवाल का जवाब देना संभव नहीं है और यह शॉर्टर ड्यूरेशन डिस्कशन का सिस्टम भी नहीं है तथा नियमों में भी ऐसा नहीं है। ...*(व्यवधान)*...

MR. CHAIRMAN: Thank you. The House is adjourned till 2.00 p.m.

WRITTEN ANSWERS TO STARRED QUESTIONS

Resolving administrative differences between Delhi Police and GNCTD

*1. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the action that has been taken to resolve the administrative differences between Delhi Police and Government of National Capital Territory of Delhi (GNCTD);

(b) whether same problems are being faced in case of Union Territory of Puducherry as it shares the same status as that of the National Capital Territory of Delhi; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The Delhi Police is in the administrative control of the Central Government through the Lieutenant Governor appointed by the President under Article 239(1). The role and functions of the Delhi Police and the Government of National Capital Territory of Delhi are clearly defined in the Statute. In case there is any difference of opinion which requires intervention by the Ministry of Home Affairs, the same is dealt as per law.

(b) No problems between the Puducherry Police and the Government of Puducherry have been brought to the notice of the Ministry of Home Affairs.

(c) Does not arise.

Demand and supply of steel in the country

*2. SHRI N. GOKULAKRISHNAN: Will the Minister of STEEL be pleased to state:

(a) the details of demand and supply of each type of steel in the country during the last three years;

(b) whether the domestic industry could not meet the domestic demand during the above period resulting in import of steel due to which China and other countries are dumping steel into the country;